

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 12/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/868/(IB)/2018
NAME OF THE PETITIONER(S) : INDIABULLS HOUSING FINANCE LTD
NAME OF THE RESPONDENT(S) : MOOKAMBIKA HOMES & APARTMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. T. SAIKRISHNAN

Applicant / Financial Creditor

Fmy

2. SONIA KURIAN.K.

Respondent / corporate debtor

ORDER

Counsel for Financial Creditor present. Counsel for respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 09.08.2018.

^{sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc